

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR ECSTASY REALTY PRIVATE LIMITED OPERATING IN REAL ESTATE SECTOR IN MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>ECSTASY REALTY PRIVATE LIMITED</b> CIN- U65990MH1992PTC064890  PAN- AAACE1246P
2.	Address of the registered office	UNT NO - 2, 4TH FLOOR, A WING, TIME SQUARE BUILDING, ANDHERI KURLA ROAD, MAROL, NILKANTH PARK, ANDHERI (E), MUMBAI, Marol Naka, Mumbai – 400059, Maharashtra.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Plot of Land admeasuring 10,293.51 Sq. Mtrs, CTS No. 866/B-2, Versova Road (JP Road), Four Bungalows, Andheri (West), Mumbai – 400053.  (Phase-I fully developed as Parthenon Project)
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	N.A.
7.	Number of employees/ workmen	As per the information provided by Erstwhile management, all employees/workmen resigned prior to CIRP initiation date except one who has also sent his resignation during CIRP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	URL: <a href="http://arck.in">http://arck.in</a> , under the case list “Ecstasy Realty Private Limited”
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<b><u>Category A - For PRAs that are Corporates- Private/ Public Limited Company, LLP, Body Corporate whether incorporated in India or outside India/ Individual Investor/</u></b>

**Consortium of Individual Investors (HUFs, Family Trusts and Partnership Firms):**

*Minimum Standalone Net worth (NW) of Rs. 400 crores in the immediately preceding completed financial year (not prior to 31 March 2025) based on audited financial statements of the applicant entity or Minimum Tangible Net Worth (“TNW”) of Rs. 400 crores at the Group Consortium Level in the immediately preceding completed financial year (not prior to 31 March 2025) based on audited financial statements of the participating entities of the applicant, Family Trusts and Partnership Firms or/and latest Certificate of Net worth by practicing CA/CS not prior to March 31, 2025 in case of Individual Investor/ Consortium of Individual Investors, HUFs.*

**Category B - For PRAs that are Financial Investors – Banks, Non-Banking Finance Companies (NBFCs), Asset Reconstruction Companies, Mutual Funds, Private Equity Funds, Sovereign Funds, Venture Capital Funds, Alternate Investment Funds, Investment Companies and/or Entities (including domestic or foreign institutional / portfolio investors) and similar entities:**

*Minimum Assets Under Management (“AUM”) or funds deployed of INR 500 crores in the immediately preceding completed financial year (not prior to March 31, 2025) or on the date*

		<p><i>which is 30 days prior to the date of submission of the EOI, based on audited financial statements; or Committed funds (“Committed Funds”) available for investment/deployment in Indian companies or Indian assets of at least INR 500 crores on the date which is 30 days prior to the date of submission.</i></p> <p>The Resolution Applicant must be eligible under Section 29 A of the Insolvency &amp; Bankruptcy Code, 2016.</p>
10.	Last date for receipt of expression of interest	23 <sup>rd</sup> May, 2026
11.	Date of issue of provisional list of prospective resolution applicants	02 <sup>nd</sup> June, 2026
12.	Last date for submission of objections to provisional list	07 <sup>th</sup> June, 2026
13.	Date of issue of final list of prospective resolution applicants	09 <sup>th</sup> June, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09 <sup>th</sup> June, 2026
15.	Last date for submission of resolution plans	09 <sup>th</sup> July, 2026
16.	Process email id to submit Expression of Interest	<a href="mailto:ibc.ecstasyrealty@gmail.com">ibc.ecstasyrealty@gmail.com</a>
17.	Details of the Corporate Debtor’s registration status as MSME	UDYAM- MH- 18-0421981



**Anil Kohli, Designated Partner & Authorized signatory of IPE registered as IP  
ARCK Resolution Professionals LLP acting as Resolution Professional  
in the matter of M/s. Ecstasy Realty Private Limited  
Reg No.: IBBI/IPE-0030/IPA-1/2022-23/50013**

**AFA Valid upto 31.12.2026**  
**409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001**

**Date: 08<sup>th</sup> May, 2026**  
**Place: Mumbai**

**S. E. RAILWAY – TENDER**

For and on behalf of the President of India, the Dy. Chief Engineer (CON), South Eastern Railway, Rourkela invites E-tender for the following work. Following tender has been uploaded on website [www.lreps.gov.in](http://www.lreps.gov.in). The tender will be closed at 12.00 hrs. on due date. **e-Tender Notice No.: 371614-ROU-DCE-C-01-2026, Date: 06.05.2026.** **Brief Description of work:** Execution of Earthwork in formation by filling and cutting, blanketing, side drain, central drain, catch water drain, protection work, P. way track linking work, P.Way fitting, transportation of P. Way materials, supply of ballast, construction of service buildings, construction of FOB & metalizing work etc. of Kechobahal Yard modification in connection with GCT to serve M/s NTPC, Darlipali STPP (Deposit terms) under the jurisdiction of Dy. Chief Engineer/Con/Rourkela of South Eastern Railway. **Approx. Cost:** ₹ 14.84 Crore. **Bid Security:** ₹ 29,70,000. **Completion Period:** 12 months. **Closing Date:** 01.06.2026. Interested tenderers may visit website [www.lreps.gov.in](http://www.lreps.gov.in) for full details/description/specification of the tenders and submit their bids online. In no case manual tender for this item will be accepted. **N.B.:** Prospective bidders may regularly visit [www.lreps.gov.in](http://www.lreps.gov.in) to participate in all other tenders. (PR-137)

**BSES**

**Sealed tenders under two Bids**

NIT No.	Brief Description
CMC/BR/26-27/ FK/CR/AL/1358	"Scheme No. 11KV LINE BUG CABLE MITRAON VI

Cost of each Tender Document : ₹  
For details in respect of Equipment purchase/ submission of tender document  
Regd. Off. : BSES Rajdhani Power Limited



**यमुना**  
प्रथम तल, कॉम्प्लेक्स  
**Toll Free**

पत्रांक: वाई.ई.ए./मूलेख/तह/428/2026

यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण (45 मी 0 रोड) व आकलपुर सैक्टर में 3808/23.02.2016 में तय प्रक्रियानुसार निम्नलिखित प्रकार के कारखानों के लिए भूमि अधिग्रहण की व्यवस्था करने के लिए प्रस्ताव आमंत्रित किए जा रहे हैं।

क्र.सं.	कारखाना
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- मूर्ति पत्नी सम्मन नि 0 ग्राम
- सुरेन्द्र पुत्र सम्मन नि 0 ग्राम
- रामपाल पुत्र सम्मन नि 0 ग्राम
- पुष्पेन्द्र भाटी, पवन कुमार पुत्रगण हंसराज सिंह व नि 0 ग्राम आच्छेपुर।
- सजल लाहोटी पुत्र अजय निवासी-रे 6/102, सैक्टर 1, आकलपुर।
- गिरीश कुमार त्यागी पुत्र ग्राम
- वीरेन्द्र पुत्र राम मूर्ती नि 0 ग्राम
- महेश पुत्र हरचन्दी नि 0 ग्राम
- सतीश चंद त्यागी पुत्र ग्राम
- दीक्षा चोपड़ा पत्नी दीपक खंडोड़ा साइट-1, शंकर दिल्ली।

- सुभाष सिंह पुत्र कुंवरपाल
- सरोज सिंह पत्नी नेत्र फण भाटी पुत्र नेत्र पाल सिंह
- महावीर सिंह पुत्र चन्दन
- दीपक व यशवीर, भूपेन्द्र सिंह नि 0 ग्राम
- रविन्द्र सिंह पुत्र तुलाराम

अतः उपरोक्त भूमि क्रय किये एक्सप्रेसवे औद्योगिक विकास प्राधिकरण के द्वारा निम्नलिखित प्रकार की खरीदकर्ताओं के लिए प्राधिकरण की वेबसाइट

यमुना एक्सप्रेसवे औद्योगिक विकास प्राधिकरण (YIDDA) के द्वारा निम्नलिखित प्रकार की खरीदकर्ताओं के लिए प्राधिकरण की वेबसाइट

**NORTH CENTRAL RAILWAY  
E-TENDER NOTICE**

Date : 05.05.2026  
For & on behalf of President of India, Sr. Divisional Mechanical Engineer (C&W), Prayagraj North Central Railway, Prayagraj invites Open GeM Tender in prescribed forms from reputed contractors for the under mentioned work up to 15:00 Hrs. of Date of opening of tender.

**GeM Tender Notice no.:-** GEM/2026/B/7505432 **Date:** 05.05.2026, **Name of work:-** Monthly Basis Cab & Taxi Hiring Services- SUV: 2000 KM x 720 Hours; Outstation 24\*7, **Bidding System:-** Single packet system, **Tender Value (₹):-** 948936/-, **E.M.D. (₹):-** 19000/-, **Cost of tender form (₹):-** Nil (As per paraiv of rule 161 of GFR2017), **Period of Work:-** 02 YEAR, **Date of publishing on GeM website:-** 05.05.2026, **Date of opening of tender:-** 26.05.2026, **Similar work definition for minimum Eligibility Criteria:-** Not Applicable

**Note 1.** The complete information along with tender booklet of above E-Tenders will be available/ uploaded since Date of publishing on GeM website and shall be remained on Website [www.Gem.gov.in](http://www.Gem.gov.in). on the due date of tender opening. **2.** Bids other than in the form of E-Bids shall not be accepted against above tenders. For this purpose, vendors are required to get themselves registered with GeM website. **3.** Document being attached should be signed by the tenderer. **4.** E-tender forms shall be issued free of cost to all tenderer. **5.** In case of any difficulty helpdesk available on the website of GeM may be approached. **6.** Online E-Tender can be submitted up to **15:00 hrs.** on the due date of tender opening. **1011/26 (D)**

North central railways | CPNCRN | [www.nctr.indianrailways.gov.in](http://www.nctr.indianrailways.gov.in)

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3	URL of website N/A
4	Details of place where majority of fixed assets are located Plot of Land admeasuring 10,293.51 Sq. Mtrs. CTS No. 866/B-2, Versova Road (JP Road), Four Bungalows, Andheri (West), Mumbai-400053. (Phase-I fully developed in the name of the Project "PARTHENON")
5	Installed capacity of main products/services N/A
6	Quantity and value of main products/ services sold in last financial year N/A
7	Number of employees/ workmen As per the information provided by Erstwhile management, all employees/workmen resigned prior to CIRP initiation date except one who has also sent his resignation during CIRP period.
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12	Last date for submission of objections to provisional list 07th June, 2026
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14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 09th June, 2026
15	Last date for submission of resolution plans 09th July, 2026
16	Process email id to submit Expression of Interest <a href="mailto:ibc.ecstasyrealty@gmail.com">ibc.ecstasyrealty@gmail.com</a>
17	Details of the Corporate Debtor's registration status as MSME UDYAM- MH- 18-0421981

**Sd/- Anil Kohli,**  
Designated Partner & Authorized signatory of IPE registered as IP ARCK Resolution Professionals LLP acting as Resolution Professional in the matter of M/s. Ecstasy Realty Private Limited  
Reg No.: IBB/IPE-0030/PA-1/2022-23/50013  
AFA Valid upto 31.12.2026  
409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001  
Date: 08th May, 2026 Ph.: No. : 011-40078344, 45101111  
Place: Mumbai Email: [ibc.ecstasyrealty@gmail.com](mailto:ibc.ecstasyrealty@gmail.com), [insolvency@arck.in](mailto:insolvency@arck.in)